

मंत्रियों को एक पत्र लिखा गया था, जिसमें यह कहा गया था कि ऐसी परम्परा कायम करना वांछनीय होगा कि संविधान के विरुद्ध किसी भी प्रकार की राजनैतिक गतिविधि का खुले तौर से या लुके छिपकर समर्थन करने का किसी भी उप-कुलपति अथवा विश्वविद्यालय के अध्यक्ष को अधिकार नहीं होना चाहिये। और उनसे यह भी अनुरोध किया गया था कि वे अपने-अपने राज्यों के उप-कुलपतियों को भी इस बात से सूचित कर दें।

(ख) सार्वजनिक हित में पत्र को सभा-पटल पर रखना उपयोगी नहीं समझा गया है।

Commercial Production of Aluminised Steel by National Metallurgical Laboratory

5289. Shri R. S. Pandey: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the National Research Development Corporation of India (NRDC) has given licences to about 30 parties in this country for the Indian patents for Hot Dip Aluminising of Ferrous Material Process as developed at the National Metallurgical Laboratory, Jamshedpur, for commercial production of aluminised steel;

(b) whether it is also a fact that none of the parties so licensed has so far been able to go into production;

(c) if so, the reasons therefor, and if some parties have gone into production the names thereof; and

(d) whether it is also a fact that the N.R.D.C. has, of late, stopped the issue of licences for these patents for commercial use, and if so, the reasons therefor?

The Deputy Minister in the Ministry of Education (Shrimati Soudaram Ramachandran): (a) In all 41 licences have so far been issued; out of these, 5 licences have been terminated.

(b) Yes, Sir. One of the licencees, M/s National Screw and Wire Products, Calcutta, have intimated that they have completed erection of the

plant and hope to go into trial production by the end of May 1966. The annual capacity of their plant on three-shift basis will be 1,500 tons.

(c) Various licencees have represented difficulties in respect of higher cost of manufacture *vis-a-vis* galvanizing. The licencees have also represented difficulties in design, fabrication and erection of commercial units.

(d) Yes, Sir. As a large number of licences have already been issued and the licencees are unable to utilize the process due to technical difficulties, it has been decided not to issue further licences. The Central Design and Engineering Organization, New Delhi, and, the Central Mechanical Engineering Research Institute, Durgapur, are working on design and engineering aspects. As and when sufficient data become available, issue of further licences can be considered.

दिल्ली में नायलोन धागा कारखाना

5290. श्री श्रींकार लाल बेरबा : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि एक अमरीकी कम्पनी के सहयोग से दिल्ली में नायलोन का धागा बनाने का एक कारखाना स्थापित किया जा रहा है ; और

(ख) यदि हां, तो उसका व्योग क्या है ?

पेट्रोलियम और रसायन मंत्री (श्री जलमोहन) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

Alligarh Muslim University Incidents

5291. Shri Hari Vinay Kamath: Will the Minister of Education be pleased to state:

(a) whether it is a fact that cases filed in the Court against certain persons involved in last year's Alligarh Muslim University incidents have been or are being withdrawn;

(b) if so, the details thereof, including the names and designations of the persons concerned; and

(c) the reasons therefor?